

(d) Amount of proposals received and funds released in 2010-11 in respect of ongoing projects is given in Statement (See below). In addition, new proposals amounting to Rs. 80.62 lakhs for the Schemes of DDRS and TPOP have been received in 2010-11. New proposals are processed as per the guidelines of the Schemes subject to recommendation of the screening committee and availability of funds.

Statement

Amount of proposals received and funds released in 2010-11

Sl. No.	Name of the Scheme	Amount of proposals received for the year (Rs. in Lakh) (ongoing projects) 2010-11	Funds released (Rs. in Lakh) 2010-11
(i)	Deendayal Disabled Rehabilitation Scheme (DDRS)	120	20.07
(ii)	Integrated Programme for Older Persons (IPOP.)	9.08	6.63
(iii)	Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse	Nil	7.80*

* Arrears for previous year

Funds for Scheduled Castes Sub Plan

429. SHRI JESUDASU SEELAM: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) funds provided under Scheduled Castes Sub Plan (SCSP) by Government in the last two years, State-wise;
- (b) whether Government monitors the funds provided under the SCSP;
- (c) the nature of the mechanism to monitor;
- (d) whether there is any diversion of funds under the SCSP; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) A Statement indicating the State-wise SCSP outlay made during 2009-10 and 2010-11 is given in Statement (See below).

(b) and (c) The Planning Commission monitors the progress of Scheduled Castes Sub Plan (SCSP), in depth, at the time of Working Group discussion with State Governments for

recommending their Annual Plan proposals. The Ministry of Social Justice and Empowerment while making allocation to the States and UTs under the 'Scheme of Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP)', *inter-alia*, takes into account percentage of SCSP outlay to the Annual Plan as compared to SC population percentage of States/UTs. This Ministry also reviews implementation of SCSP strategy by States/UTs in an Annual Conference with the State Welfare Ministers/Secretaries in charge of development of Scheduled Castes.

(d) and (e) The Planning Commission has informed that no diversion of SCSP funds was reported except in case of Government of National Capital Territory (GNCT) of Delhi. Government had received information regarding alleged diversion of funds allocated under SCSP by the Government of National Capital Territory (GNCT) of Delhi. An amount of Rs.678.91 crores spent by GNCT of Delhi for Commonwealth Games projects during 2006-07 to 2010-11, was shown as expenditure under SCSP, on the assumption that benefits of the projects would also be availed by Scheduled Castes. GNCT of Delhi has been advised to take appropriate action in this regard.

Statement

*State/UT-wise Scheduled Castes Sub Plan allocation during
2009-10 and 2010-11*

Rs. in Crore

S.No	State/UT	Scheduled Castes Sub Plan allocation	
		2009-10	2010-11
1	2	3	4
1.	Andhra Pradesh	5243.17	6131.39
2.	Assam	115.67	140.27
3.	Bihar	2721.02	3375.12
4.	Chhattisgarh	1271.66	1612.13
5.	Goa	16.15	25.36
6.	Gujarat	1294.94	1201.70
7.	Haryana	1493.21	2148.30
8.	Himachal Pradesh	668.00	742.00
9.	Jammu and Kashmir	319.73	455.65
10.	Jharkhand	852.86	1066.65

1	2	3	4
11.	Karnataka	4779.00	3866.59
12.	Kerala	875.12	983.45
13.	Madhya Pradesh	2462.12	2918.00
14.	Maharashtra	2651.99	3867.10
15.	Manipur	58.06	70.33
16.	Odisha	1563.03	1817.90
17.	Punjab	2488.31	2640.00
18.	Rajasthan	2735.49	3900.84
19.	Sikkim	NR	30.77
20.	Tamil Nadu	2721.22	3827.84
21.	Tripura	280.11	300.00
22.	Uttar Pradesh	8246.55	8881.00
23.	Uttarakhand	1044.15	1226.25
24.	West Bengal	3258.37	4142.40
25.	Chandigarh	55.92	NR
26.	Delhi	1782.39	1936.56
27.	Puducherry	322.58	354.96
	ALL INDIA	49320.82	57662.56

Source: Planning Commission.

Poverty alleviation funds

430. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the amount of poverty alleviation funds that has been spent on persons with disabilities; and

(b) the number of women who have been benefited from the same?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) There is no specific scheme of this Ministry for poverty alleviation of persons with disabilities. However, the Ministry of Housing and Urban Poverty